

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

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Allahabad this the 18 day of December 1996.

Review application No. 110 of 1996.

In  
Original application No. 415 of 1995.

Hon'ble Mr. D.S. Baweja, AM

R.S. Ojha, Ex-Guard, Lucknow Division,  
C/o Sri Shyam Narayan, Advocate, 16  
Butler Market, George Town, Jawahar Lal  
Nehru Road, Allahabad.

..... Applicant.

C/A In person

Versus

1. Union of India, through G.M.,  
Northern Railway, Headquarters Office,  
New Delhi.
2. The Divisional Railway Manager,  
Divisional Office, N. Rly., Lucknow.

..... Respondents.

C/R

O R D E R

Hon'ble Mr. D.S. Baweja, AM

This Review application has been filed seeking  
review of the decision as per judgement dated 14.10.93 in  
O.A. 415 of 1995.

2. The Review application is being disposed of  
by circulation.

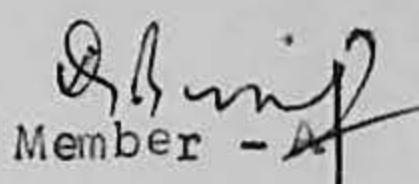
3. I have carefully gone through the grounds  
advanced for seeking review of the decision. The power  
of review may be exercised if there had been discovery of  
any new important matter or evidence which after exercise

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of diligence was not within the knowledge of the person seeking review or could not be produced at the time when the order was passed or if there is an error apparent on facts. Review is not to be an appeal in disguise. The facts averred in the Review application do not satisfy the grounds for filing Review application as detailed above. The facts detailed have been already considered in arriving at the decision in the judgement.

4. In view of the above, Review application has no merit and the same is dismissed accordingly.

  
Member - A

Arvind.